

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 769 OF 2019 IN**  
**APPEAL NO. 184 OF 2019**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**CLP Wind Farms (India) Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**M.P. Power Management Company Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Syed Jafar Alam  
Mr. Vishal Binod  
Ms. Samykya Mukku

Counsel for the Respondent (s) : Mr. Ashish Anand Bernard  
Mr. Paramhans Sahani  
Mr. Sanjeev Khare for R-1

Mr. S. Venkatesh  
Ms. Nishtha Kumar  
Mr. Vikas Maini  
Mr. Suheal Buttan for R-2

**ORDER**

Reply of the Respondent is permitted to be received.

List the matter for hearing the interim relief application on **04.11.2019.**

**(S.D. Dubey)**  
**Technical Member**  
*vt/pk*

**(Justice Manjula Chellur)**  
**Chairperson**